

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.112 of 2011 & IA-182 of 2011**

**Dated : 11<sup>th</sup> August, 2011**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s Bhilangana Hydro  
Power Limited**

**....Appellant(s)**

**Versus**

**Uttrakhand Electricity  
Regulatory Commission & Ors.**

**...Respondent (s)**

Counsel for the Appellant (s) : Mr. Sanjay Sen & Ms. Shikha Ohri

Counsel for the Respondent (s) : Ms. Richa Bharadwaja for Buddy A.  
Ranganadhan for VERC

**ORDER**

Admit. Issue notice to the Respondent returnable on 26<sup>th</sup> August, 2011. Ms .Richa Bhardwaja takes notice on behalf of the Commission. Issue notice to the other Respondents. Dasti permitted.

Post the matter on **26<sup>th</sup> August, 2011.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam )  
Chairperson**

ss/ak